



Gujarat Pollution Control Board

PCB Id: 499369

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details Stagot Potatoes Product

Outward No: 24525-29/07/2022

Email :
thegothigroup@gmail.com

PLOT NO:Survey No. 675/1,
At Sundha, -,
Palanpur - 385518

Telephone :
8452041600

DIST : Banaskantha, TAL : Palanpur , SIDC : Not In Gide

Inspection Id : 677874 (On Application)

Ro Name : Palanpur

2 Type / Scale / Sector / Status : ORANGE / SMALL / Manufacturing of Starch/Sago / In Operation

3 Inspection Dt & Time : 12/07/2022 12:00 / Air , Water , Hazd Person Contacted : Kantibhai M Deriya Manager

4 Env Audit Detail : Sch : 2 , N.A , Year : 2014 , On Dt :

Commissioned Dt : 10/11/2016

Production Start Dt : 14/01/2017

Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 325.000 Dom : 10.000 Borewells: 1

6 Waste Water generation / Discharge (klpd) : Ind : 300.000 Dom : 8.000 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Borewell

8 Disposal Mode of Industrial / Domestic : Common E.T.P / Septic Tank

9 Discharge Pt / Final Receiving Body (Ultimate): For gardening and irrigation purpose / For gardening and irrigation purpose

10 Status of water consent Under the Water Act,1974: W-34953-30/06/2022 Last Inward:257444-24/06/2022[PRO]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Collection Tank,P-Holding Tank,P-Oil-Grease Trap,P-Pri Settling Tank,S-Aeration Tank,S-Settling Tank

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=0 , Flue Gas =1, Process =0 , ETP Cap = 710 , Capacity of All = 1

APCM Details : Dust Collector

Fuel Used : Coal

Stack Attached to : Boiler

14 TSDF Name : Not Regd with any TSDF

15 Lab Charges Pending : Rs. 12670.00 Water Cess Charges Pending : NIL

16 Last Env. Form V : 2021-2022 Water Cess Return : HW Monthly Return : 2022-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
01/02/2022	SCN	07/02/2022	---	636996	SCN	ROU	622990
11/08/2021	SCN	18/10/2021		616095	SCN	ROU	603728
07/04/2020	SCN	03/06/2020		563199	SCN	HOR	561115

Monthly Patrak Data : Last Return : 202204 HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 12806, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0

**One Time Updations**

o	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	ugvcl	
p	- On East Direction of the location of the Company	Block No: 504	
p	- On North Direction of the location of the Company	Block No:556	
p	- On South Direction of the location of the Company	Block No: 503	
p	- On West Direction of the location of the Company	Block No:512	
o	- Production since (Date) or Proposed	14/01/2017	
g	- Nos of Stacks (Flue Gas & Process)	1, 0	
h	- Regd with T.S.D.F	----Not Regd with any TSDF	
k	- Recycler Registration Valid ??	N.A	
j	- Name & Address of MAIN Re-Cycler	--	
i	- Recyclable Hazd Waste Disposal to	O/s State	
l	- CETP Name	BEP-Bavla Eco Project, Tal: Bavla, Dist: Ahmedabad. (SAN-10653)	
f	- Display Board Provided at the Entrance ?	Yes	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	No.	

General Observation

a	- Is the Industry in Operation ??	No.	
a	- R.O File No	BK - 442	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	N.A	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

Remarks :

Site Observations during Inspection, PCB-ID: (49934)



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This unit is visited with reference to CCA renewal application. During visit unit is found not in operation. Person contacted informed that the plant is not operated since last 3 months. Unit was instructed to submit details of production end date and tentative production start month with notarized undertaking with documentary proof. During visit, ETP units are found not in operation except anaerobic digester. ETP units found empty except anaerobic digester. Generation & discharge of w/w is not observed. During visit no fibre waste observed in the premises. Unit is having one boiler (2 TPH), multi cyclone is provided as APCM, which is not in operation. No smell was felt in and around the factory premises as unit was not in operation. No any hazardous waste was found within premises. Necessary written instruction is given to person contacted during visit. [634]-14/07/2022
~ RO Comments/Reply :~I Certify this unit is 0-29/07/2022

I recommend :

W.C Notings:

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

- એકમની છેલ્લા છ માસની પ્રોડક્શન પાણી વપરાશ ETP Sludge જનરેશન અને નિકાલ તેમજ W/W ના નિકાલ ની માહિતી આપવી તથા છ મહિનાની લાઇટ બીલની નકલ આપવી.
- મુલાકાત સમયે ETP ના બંધા યુનિટ ખાલી તેમજ સંપૂર્ણ બંધ જોવા મળેલ તો આ ETP ના Effluent ની Quantity ની વિગતો રજુ કરવી. તેમાં ટ્રીટેડ પાણીના નિકાલની ફ્લોમીટર ના રીડીંગ સાથેની માહિતી આપવી.
- મુલાકાત સમયે એકમ બંધ જોવા મળેલ તો કઇ તારીખથી બંધ છે તેનો પુરાવા સાથે ખુલાસો કરવો તથા એકમ ક્યારે ચાલુ થશે તેની વિગતો સાથે અન્ડર ટેકીંગ (નોટરાઇઝડ) આપવું.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
6. મુલાકાત દરમ્યાન, Aeration Tank માં Aeration બંધ જોવા મળેલ, સદર બાબતે ખુલાસો કરવો.	636996(01/02/22)	---
4. ETP ના દરેક યુનિટનું નામકરણ કરવું તથા separate energy મીટર લગાવવું. દૈનિક ધોરણે રેકર્ડ જાળવવો.	636996(01/02/22)	---
3. Hazardous waste ના વાર્ષિક પત્રક ઓનલાઇન અપલોડ કરવા.	636996(01/02/22)	---
1. આપના એકમની છેલ્લા 03 માસની ઉત્પાદન, પાણી વપરાશ H.W. ઉત્પત્તિ થયેલ માલની વિગત આપવી.	636996(01/02/22)	---
5. મુલાકાત સમયે એકમ બંધ જોવા મળેલ તો કેટલા સમયથી બંધ છે તેનો પુરાવા સાથે ખુલાસો કરવો તથા એકમ ચાલુ કરો ત્યારે બોર્ડને જાણ કરવી.	636996(01/02/22)	---
2. માનનીય સુપ્રીમ કોર્ટની સૂચના મુજબનું ડીસ્પલે બોર્ડ બનાવી આપના એકમના દરવાજા પાસે લગાવવું ફરજિયાત છે.	636996(01/02/22)	---



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Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (49934)

A Sample Details

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	33		YES	DUS	Coal	333.33 KG/hr	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	60.000-M.T	COL,DEC,CYC,STO,TRA

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	starch	1080.000	1080.000 - M.T	1080.000	Applied Quantity- 1080 MT/Month

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	potatoes	7200.000 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 335.000	WWG : 308.000	Water Source	Remark
1	Domestic Purpose	10.000	8.000	Borewell	
2	Wash Water	325.000	300.000	Borewell	

H Solid Waste

Inspection Team : Patel Prathmesh B, NRO - T.A.Trivedi,SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Patel Prathmesh B, NRO)